

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 115**

**CP(IB) No.33/Chd/Hry/2024**

**IN THE MATTER OF:-**

Patel Integrated Logistics Ltd.

... Petitioner

Vs.

Dartwell Express Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.09.2024.

Sd/-  
Court Officer

10.07.2024  
Tanvi